

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1185 of 2021

Arun Kumar Singh & Others

..... Petitioners

Versus

The State of Jharkhand & Others

..... Respondents

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners: None

For the State: None

03/19.04.2021 The case is taken up through Video Conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days i.e. till 23.04.2021 in the wake of rapid/uncontrolled spread of Covid-19 pandemic.

No one appears on behalf of the parties.

Put up this case on 16.06.2021 under appropriate heading.

Till then, the interim order dated 19.03.2021 shall continue.

The petitioners shall remove the remaining defect, as pointed out by the office, before the next date fixed.

Satish/-

(RAJESH SHANKAR, J)